GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO.1320
TO BE ANSWERED ON 25.07.2018

NEW RAILWAY ZONES

1320. SHRI N.K. PREMACHANDRAN:

Will the Minister of RAILWAYS be pleased to state:

(a)   whether the Government proposes to sanction more railway zones considering the demands of various States and if so, the details thereof;

(b)   the details of existing criteria for formation of new railway zones;

(c)   whether it has come to the notice of the Government that the railways development activities in Kerala are lagging due to the lack of railway zone and if so, the action taken thereon;

(d)   whether any proposal is pending to detach a portion of railway line from Thiruvananthapuram Railway Division and attach it to the Madurai Railway Division and if so, the details thereof; and

(e)   whether the Union Government has considered the request of State of Kerala for formation of new railway zone exclusively for Kerala and if so, the details of the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1320 BY SHRI N.K. PREMACHANDRAN TO BE ANSWERED IN LOK SABHA ON 25.07.2018 REGARDING NEW RAILWAY ZONES

(a) : No, Madam.

(b): New zones on Indian Railways are set up keeping in view factors like size, workload, accessibilities, traffic pattern and other operating / administrative requirements etc. consistent with the needs of economy and efficiency. The Zones on Indian Railways are not based on the State / District boundaries or on regional consideration.

(c): Railway development activities in Kerala are well taken care of by Southern Railway Zone.

(d): No, Madam.

(e): Requests for formation of new railway zone in Kerala have been received from time to time from various fora, including State Government of Kerala. This request was examined and was not found feasible.

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